GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6891 ANSWERED ON:17.05.2012 CONSTRUCTION OF BRIDGES UNDER PMGSY Bajirao Shri Patil Padamsinha ;Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of proposals received and approved by the Government regarding construction of bridges under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country including Maharashtra during the last three years and the current year, State-wise, yearwise;

(b) whether the Government has received any requests from the State Governments for providing any relaxation in rules under the PMGSY;

(c) if so, the details thereof, State-wise; and

(d) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): The number of proposals sanctioned State-wise by the Government regarding construction of missing bridges under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country during the last three financial years and current financial year, is given in the Annexure-I. The number of proposals received regarding construction of missing bridges under the Pradhan Mantri Gram Sadak Yojana (PMGSY) from States including Maharashtra, which are either under scrutiny at National Rural Roads Development Agency (NRRDA) or compliance of the observation of Empowered Committee /Detailed Project Reports are to be received from States, are given in the Annexure-II.

(b)to(d): As per PMGSY Guidelines, adequate number of Cross Drainage works, including Causeways or Bridges must be provided wherever necessary, based on site requirement. Initially the cost of Bridges up to 25m was allowed to be taken up under PMGSY, with full funding from Ministry of Rural Development. Based on the requests received from various States, relaxations have been provided in rules from time to time. At present, Bridges up to 50 meter length (75m length in the 78 Selected Tribal and Backward Districts under Integrated Action Plan(IAP) as identified by the Ministry of Home Affairs/Planning Commission), wherever necessary based on site requirement, with full funding from Ministry of Rural Development are allowed to be taken up under PMGSY. However, there is no restriction on length of Bridges with pro- rata cost sharing beyond 50m (75m in IAP districts) by the State concerned.